

accounting system does not separately capture data regarding defence purchases made from the Indian Private Sector.

(b) There has been a major thrust on indigenous manufacture of defence equipment through collaborative efforts of Defence Research and Development Organisation, Defence Public Sector Undertakings, Ordnance Factory Board and Indian Private Sector. Defence Industry was opened up for Indian Private Sector participation in May, 2001, with FDI upto 26% subject to licensing. With a view to achieve greater self-reliance in defence production, Government has announced a defence production policy in January, 2011. Besides, the Government has included a categorization “Buy and Make (Indian)” in the Defence Procurement Procedure in November, 2009 to encourage indigenous production in the country.

(c) and (d) No such proposal is under consideration of the Government.

#### **Induction of Russian submarine Nerp into Navy**

3606. SHRI A. ELAVARASAN : Will the Minister of DEFENCE be pleased to state:

(a) whether India is all set to join the elite club of nations possessing nuclear powered submarines with the induction of the Russian-origin Nerp into the Navy;

(b) if so, the details thereof;

(c) whether the development makes a crucial step forward in the country's defence preparedness; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) and (b) Yes, Sir. A nuclear powered submarine was commissioned into the Indian Navy in January 2012.

(c) and (d) Yes, Sir. A nuclear powered submarine provides the Navy a strong sea denial capability essential for Naval operations.

#### **Ban on construction in South East Ladakh**

3607. SHRI BALBIR PUNJ : Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government has imposed a ban on any kind of construction in Demchok area of southeastern Ladakh in Jammu and Kashmir;

(b) if so, the reasons therefor;